

PATNA HIGH COURT, PATNA

NOTICE

The seating arrangement of all the 38 candidates who have given their willingness to appear in the **6th Departmental Examination of Civil Judges (Junior Division), 2026** scheduled to be held on **09.05.2026** and **10.05.2026** (Second Saturday and Sunday) at the **premises of the Patna High Court, Patna** have been made in the manner indicated below:-

(The candidates are hereby informed that the **Sl. No.** of the respective candidates will also be the **Roll No.** for the examination.)

Sl. No./ Roll No.	NAME OF THE OFFICERS WITH DESIGNATION AND PRESENT PLACE OF POSTING
Advocate Lounge (Centenary Building), 1st Floor, Patna High Court, Patna (38 Officers) From Roll No. 01 to 38	
1.	Sri Rohit Kumar Tripathi, Judicial Magistrate – 2 nd Class, Bhojpur at Ara
2.	Ms. Atulya Stuti, Judicial Magistrate -1 st Class – cum - Additional Civil Judge (Jr. Div.), Vaishali at Hajipur
3.	Sri Subodh Kumar, Judicial Magistrate -1 st Class – cum - Additional Civil Judge (Jr. Div.), Barh (Patna)
4.	Ms. Ankita, Judicial Magistrate -1 st Class – cum - Additional Civil Judge (Jr. Div.), Biraul (Darbhanga)
5.	Ms. Heena Naz, Probationary Civil Judge (Junior Division), Bagha (West Champaran)
6.	Ms. Anu Priya, Judicial Magistrate – 2 nd Class, Gopalganj
7.	Sri Satyam Mishra, Judicial Magistrate - 2 nd Class, Bhabhua(Kaimur)
8.	Ms. Saumya Sinha, Judicial Magistrate - 2 nd Class, Araria
9.	Ms. Kumari Monika, Judicial Magistrate - 2 nd Class, Hajipur (Vaishali)
10.	Ms. Nikita Raj, Judicial Magistrate - 2 nd Class, Aurangabad
11.	Sri Aman Kripesh, Judicial Magistrate - 2 nd Class, Muzaffarpur(East)
12.	Sri Sankalp Raj, Judicial Magistrate - 2 nd Class, Khagaria

13.	Ms. Swati, Judicial Magistrate - 2 nd Class, Bhagalpur
14.	Sri Naveen Kumar, Judicial Magistrate - 2 nd Class, Munger
15.	Ms. Ankita Rani, Judicial Magistrate - 2 nd Class, Darbhanga
16.	Sri Utkarsh, Judicial Magistrate - 2 nd Class, Motihari (East Champaran)
17.	Sri Mukesh Kumar, Judicial Magistrate - 2 nd Class, Begusarai
18.	Ms. Anjali Kumari, Judicial Magistrate - 2 nd Class, Begusarai
19.	Sri Ravi Shankar Prasad, Judicial Magistrate - 2 nd Class, Dehri-on-sonne (Rohtas)
20.	Ms. Shweta Raj Lakshmi, Judicial Magistrate - 2 nd Class, Siwan
21.	Sri Swapnil Raj, Judicial Magistrate - 2 nd Class, Patna City (Patna)
22.	Sri Amresh Kumar Deepak, Judicial Magistrate - 2 nd Class, Daudnagar (Aurangabad)
23.	Sri Sanchit Kumar, Judicial Magistrate - 2 nd Class, Chapra(Saran)
24.	Ms. Priyanka Kumari, Judicial Magistrate - 2 nd Class, Muzaffarpur (East)
25.	Ms. Kavita Kumari, Judicial Magistrate - 2 nd Class, Siwan
26.	Ms. Kumari Tulika, Judicial Magistrate - 2 nd Class, Sherghati (Gaya)
27.	Sri Chandan Kumar, Judicial Magistrate - 2 nd Class, Daudnagar (Aurangabad)
28.	Sri Kumar Sushant, Judicial Magistrate - 2 nd Class, Saharsa
29.	Sri Anuj Kumar, Judicial Magistrate - 2 nd Class, Dalsinghsarai (Samastipur)
30.	Ms. Poonam Kumari, Judicial Magistrate - 2 nd Class, Madhepura
31.	Ms. Jayshree Choudhary, Judicial Magistrate - 2 nd Class, Motihari (East Champaran)
32.	Ms. Pragya Sah, Judicial Magistrate - 2 nd Class, Motihari (East Champaran)
33.	Sri Abhishek Misra, Judicial Magistrate - 2 nd Class, Siwan
34.	Sri Aman Kumar, Judicial Magistrate - 2 nd Class, Kishanganj

35.	Sri Rahul Raj, Judicial Magistrate - 2 nd Class, Bagaha (West Champaran)
36.	Sri Ashutosh Tiwari, Judicial Magistrate - 2 nd Class, Siwan
37.	Sri Harsh Chaudhary, Judicial Magistrate - 2 nd Class, Araria
38.	Ms. Ragini, Judicial Magistrate - 2 nd Class, Buxar

Important instructions for the candidates :-

1. The Officers are required to carry their official identity card or a valid identity proof and they shall maintain proper dress code.
2. The Officers shall report at the examination centre one hour before the commencement of the examination on each day of the examination.
3. No electronic gadgets are allowed in the Examination Hall.
4. The candidates are allowed to carry their own books for Paper – I (Civil Court Rules and Criminal Court Rules) only ensuring that there is no identification mark of any type on the books.
5. The candidates who will appear in the examination are allowed to leave the station of their posting after first half on 08th May, 2026 and the Officers undergoing training at the Bihar Judicial Academy shall remain exempted from training on 09th and 10th May, 2026.
6. The candidates must fill-up the format enclosed with this notice and bring it with them at the time of examination.
7. Other directions with regard to the examination has already been communicated vide the Court's earlier notice dated 17.03.2026.

Patna High Court, Patna
Dated 24th April, 2026


Registrar General

Roll No.
(To be filled at the time of Examination)

6th DEPARTMENTAL EXAMINATION FOR CIVIL JUDGE (JUNIOR DIVISION),
2026 TO BE HELD ON 09.05.2026 AND 10.05.2026

Colour photograph
of the officer to be
attested by the
Principal District &
Sessions Judge/Head
of the Institution

Name of the Officer :
(In Block Letters)

Designation :

Present Place of Posting :

Signature of Officer :

Signature of the Principal District & Sessions Judge/
Head of the Institution with Seal / Stamp